

APPLICATION FOR INTERNSHIP WITH THE COMPETITION COMMISSION OF INDIA

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photograph**

1.	Name	Rajesh Kumar
2.	Date of Birth	10/02/1999
3.	Gender (Male / Female)	Male
4.	Mother's/Father's Name	Sh. Ramesh Kumar
5.	Permanent Address	Modern Colony, Allahabad (UP) - 211001
6.	Current Address	135/2, Laxmi Nagar, New Delhi - 110092
7.	E-Mail Address	xxxxxxxxx@gmail.com
8.	Tel. No.	xxxxxxxxxx

9. Educational Qualifications (*details of currently pursued course*)

Name of the Course	College/University/Institute	Year	Subjects	Percentage of Marks obtained in last exam passed
LL.B	XXX University	2022-2025	Labour & Industrial Law, Company Law & Practices	72 %
10. Is Competition Law or Regulations part of the course being pursued?	Yes			
11. Internship/Work Experience, if any	Internship in National Human Right Commission			
12. Areas of interest	Competition Law			
13. Awards/Achievements/ Papers presented/Published	Paper published on "Abuse of Dominance in Digital Market" in Indian Journal of International Law			
14. Details of extracurricular activities	Reading books, exploring new places			

15. ' Statement of Purpose ' in about 200 words broadly covering a brief introduction of the topic and objectives of the study- Whether attached? <i>Applications Submitted without 'Statement of Purpose' will be summarily rejected.</i>	Attached in Annexure - A
16. Specify single calendar month or months for which applicant intend to apply for Internship	June 2024
17. Any other additional relevant Information (attach extra sheet if required)	NA

I have carefully read the CCI Internship Guidelines and hereby undertake to abide by them and understand that if at any stage of found to be ineligible or commit misconduct, my candidature will be cancelled forthwith.

Place: New Delhi

Date: 10/02/2024

(Signature of the Applicant)

CERTIFICATION AND RECOMMENDATION BY INSTITUTION

Certified that **Mr Rajesh Kumar** is pursuing course and presently in **2nd year /4th** semester in the **Faculty of Law, XXX University**. He is eligible for internship in CCI as he has fulfilled the eligibility criteria prescribed by the Competition Commission of India (CCI). She / He has also attached '**Statement of Purpose**' mandatory to be submitted with this application. Hence, She /He is recommended for internship at CCI.

The percentage (*no other value*) of marks obtained by **Mr. Rajesh Kumar** in last year/semester is **72%**

Signature with seal
Designation, Office Address &
Office Seal of the Institution

Place: New Delhi

Date: 08/03/2024

Statement of Purpose

Research Topic - Intellectual Property Rights and Competition

As an enthusiast deeply intrigued by the intersection of law, economics, and technology, I am compelled to pursue advanced studies in Intellectual Property Rights (IPR) and Competition. My academic journey, coupled with professional experiences in the legal domain, has fueled my passion for understanding the complex dynamics between innovation, intellectual property protection, and competition policy.

My fascination with the realm of IPR and competition law stems from recognizing its profound implications on economic development, technological progress, and consumer welfare. Through rigorous coursework and independent research during my undergraduate studies in law, I delved into the foundational principles of intellectual property law and antitrust regulations. This academic groundwork, alongside internships at leading law firms specializing in intellectual property and competition law, provided me with invaluable insights into real-world applications of legal theory. One particular area that captivates my interest is the evolving landscape of digital technologies and its interface with intellectual property and competition concerns. The advent of disruptive technologies, such as artificial intelligence, blockchain, and big data analytics, presents unprecedented challenges and opportunities for policymakers, regulators, and industry stakeholders. I am keen to explore how intellectual property regimes adapt to accommodate emerging technologies while preserving competition and fostering innovation.

Moreover, I am deeply intrigued by the nuanced balance between promoting innovation through robust intellectual property protection and preventing the abuse of intellectual property rights to stifle competition. Recent high-profile cases and regulatory interventions have underscored the significance of striking an equilibrium between incentivizing innovation and safeguarding market competition. I aspire to contribute to this discourse by conducting empirical research and engaging in academic dialogue to inform evidence-based policy recommendations.

Furthermore, my commitment to fostering inclusive economic development motivates me to explore the implications of intellectual property and competition law in developing countries. Having volunteered with nonprofit organizations focused on promoting access to essential medicines and technology transfer in underserved communities, I have witnessed firsthand the pivotal role that intellectual property regimes play in shaping equitable access to knowledge and technology. I am eager to explore avenues for reconciling the global intellectual property regime with the imperatives of development, public health, and social justice.

In light of these motivations, I am enthusiastic about pursuing advanced studies in Intellectual Property Rights and Competition at your esteemed institution. I am drawn to the interdisciplinary approach and research-intensive environment offered by your

program, which I believe will provide me with the requisite tools and mentorship to make meaningful contributions to scholarship and policy in this field.

In conclusion, my academic background, professional experiences, and passion for leveraging law and economics to address pressing societal challenges equip me with a strong foundation to excel in the rigorous academic pursuit of understanding Intellectual Property Rights and Competition. I am committed to leveraging this opportunity to advance knowledge, promote innovation, and contribute to the development of sound intellectual property and competition policy frameworks.

Thank you for considering my application.

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